

OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE, KULGAM

ORDER

NO:27

Dated:26.03.2020

Pursuant to the circular issued by the Hon'ble High Court of J & K vide No. 15/GS dated 26.03.2020, in view of the Covid-19, the following directions/arrangement for hearing of any exceptionally urgent Civil/Criminal matters are hereby made for the period of lock down of 21 days declared by Govt. of India vide it's order No.40-3/2020-DM-1(A) dated 24.03.2020 and closure of the Govt. Offices by the Govt. of UT of J&K in terms of it's order No. 421-JK(GAD) of 2020 dated 25.03.2020.

1. Mr. Rayaz Ahmed , Munsiff/JMIC D.H Pora is authorized to take up the exceptionally urgent Civil/Criminal matters from his official Residence. However the hearings shall be on the virtual mode only.
2. All the court complexes in the District shall remain closed during the lock down period.
3. All the Judicial officers of the District and their respective staff shall remain available at all times at their respective residences to deal with any business of emergent nature. Such urgent business shall be transacted on the virtual mode.
4. Any court staff in distress need or difficulty of any kind shall seek the assistance from the Designated Judicial officer Mr. Reyaz Ahmed Munsiff D.H Pora whose contact details are as under: **9419385508 / 6005566900**


(Mohammad Ashraf Malik)
Principal District & Sessions Judge
Kulgam

NO: 190-99/PDJK

Dated:26.03.2020

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information.
2. Registrar General, High Court of J&K, Jammu for information
3. Secretary to Hon'ble Mr. Justice Rajesh Bindal , Administrative Judge for District Kulgam for information.
4. CJM/Sub Judge, Kulgam for information
5. Munsiff/JMIC Kulgam for information
6. Addl. Spl. Mobile Magistrate Kulgam for information
7. Munsiff/JMIC D.H.Pora for information
8. Munsiff/JMIC Qazigund for information
9. Sr. Supt. Of Police Kulgam for circulation to concerned Police Officers in his jurisdiction.
10. PP/APP for information
11. Office File

A handwritten signature in black ink, consisting of a large, stylized initial 'P' followed by a long horizontal line that ends in a small flourish.

Pr. District & Sessions Judge
Kulgam